NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 144(ND)14 **CA. NO**.

CORAM:

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PRESENT: SH. R.VARDHARAJAN HON'BLE MEMBER (J)

SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.10.2016

NAME OF THE COMPANY: M/s. Sh. Surender Singh V/s. M/s. Avani Buildtech Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE 1 ARUN CANENA Achocaros 2. SIMRAN JOI SINCIN YOR RETITIONER 3- ANUSTIKI A. NPS chaula Adv for Respondent

ORDER

Learned counsel for the parties are present. Two week's further time as last chance is given to the valuer to comply with the terms of the order dated 07.09.2016 of this Tribunal.

List on 16.11.2016.

Sd

PADAH

(R.Varad rajan) Member (Judicial)

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(Maharaj Krishan Hanjura) Member (Judicial)